Information note to the Press (Press Release No. $\frac{64}{2018}$)

For Immediate release

Telecom Regulatory Authority of India

TRAI conducted an Open House Discussion on consultation paper on 'Review of the Mobile Number Portability (MNP) process'

New Delhi, 14th June, 2018- The Telecom Regulatory Authority of India (TRAI) on 11th June, 2018 had convened an Open House Discussion on the issued paper on 'Review of the Mobile, Number Portability (MNP) process' for the consultation of stakeholders.

2. TRAI had issued the Telecommunication Mobile Number Portability (MNP) Regulations 2009 (8 of 2009) dated 23rd September 2009 laying down the basic business process framework for implementation of MNP in the country. Facility of MNP was extended to the entire country on 20th January 2011. Initially, the MNP facility was available within the service area only. However, inter service area MNP has been implemented w.e.f. 3rd July 2015.

3. Upon analysis of the rejection reports submitted by Mobile Number Portability Service Providers (MNPSPs), it was observed that the rejections on the grounds of "Unique Porting Code (UPC) Mismatch" and "Unique Porting Code (UPC) expired" constituted about 40% of the total rejections. Accordingly, to address the issues faced by the telecom mobile subscribers, draft Telecommunications Mobile Number Portability (seventh amendment), Regulations 2017, was issued on 16th August, 2017 for seeking comments of the stakeholders.

4. The suggestions/ comments submitted by the stakeholders during consultation on draft 7th amendment had necessitated further consultation among all the stakeholders. In view of this, the Authority, on 6th April, 2018 issued the Consultation Paper (CP) "**Review of the Mobile Number Portability (MNP) process**" covering all the existing issues with a vision to review and revamp the exiting MNP process and make it more efficient and convenient for the telecom subscribers. The last date for submission of written comments and counter-comments was respectively upto the 3rd May, 2018 and 17th May 2018.

5. An OHD was convened on 11th June, 2018. A number of stakeholders including Telecom Service Providers, Mobile Number Portability Service Providers, associations and information technology service providers etc. participated in OHD and provided inputs.

6. For any clarification/information, Shri S. T. Abbas, Advisor (Networks, Spectrum and Licensing) may be contacted at Tel. No.+91-11-23210481, Fax No. +91-11-23232677.

(S. K. Gupta) Secretary, TRAI

Page 1 of 1

1